

Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 6451 -JK (LD ) of 2025**

**DATED:- 28 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:-28.05.2025

No:- LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Joint Director (JKAS) Mission Poshan, J&K. This is with reference to your letter No. SMD/ICDS/Lit/25/20305-06 Dated 23.05.2025.
9. Law Officer concerned.
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

Annexure to the Government Order No. 6451 - JK(LD) of 2025 dated 20.05.2025.

S.No.	Case No.	Filing year	Title of the case	OIC	Designation
1	SWP No.1456	2011	Nazia Ameen V/s State & ors.	Siddarth Dubey	CDPO Banihal
2	SWP No.1454	2015	Zahida Khatoon	Shahzada AzadAhmed	CDPO Surankote
3	WPC No.1209	2025	Parveen Akhter V/s UT	Ab.Aziz	CDPO Poonch
4	WPC No.937	2025	Shabana Kouser V/s UT	Israr Bukhari	CDPO Manja kote
5	WPC No.734	2025	Parvaiz Akhter V/s UT	Israr Bukhari	CDPO Budhal
6	WPC No.731	2025	Shabina Begum V/s UT	Kishore Kumar	CDPO Gundana
7	WPC No.702	2025	Sushma Devi V/s UT	Shefali Bhagat	CDPO Billawar
8	WPC No. 602	2021	Zohra Naseem	Ab.Aziz	CDPO Haveli
9	WPC No.1252	2025	Iffat Batool	Famida Anjum	CDPO DODA
10	WPC No.1179	2023	Nisha Devi V/s UT of J&K	Israr Bukhari	CDPO Budhal
11	WPC No.2371	2023	Makhni Devi V/s UT of J&K	Haqiqat Singh	CDPO Lohi-Malhar
12	SWP No. 2443	2018	Jamila Bi V/s UT of J&K	Taz-Un-Nisa	CDPO Mendhar
13	WPC No. 884	2025	Khurshad Bano	Nirja Mattoo	CDPO Mahore
14	WPC No.	2025	Jameela Bano V/s UT	Sidharth Dubey	CDPO Banihal
15	WPC No. 2639	2024	Arachna Devi	Ishtiaq Ahmed	CDPO Gandoh
16	SWP 2762	2012	Imtiaz Akhter	Nirja Mattoo	CDPO Mahore
17	WPCNo.	1230	Akbar Noor v/s UT	Shahzad Azad Ahmed	CDPO Surankote

*Revised*

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